

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/1675/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri D. K. Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati the 29th.2018.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJM/ 1504, dated 19.03.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission w.e.f. the morning of 22.03.2018 till the evening of 28.03.2018 has been granted.

Yours faithfully,

29/3/18

JOINT REGISTRAR (VIGILANCE)

29/03/18